



\$~SB-1 to 3

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.REF. 1/2020

COURT ON ITS OWN MOTION

..... Petitioner

Through: Mr. H.S. Phoolka, Sr. Adv. (*Amicus Curiae*) with Ms. Surpreet Kaur, Mr Arani Chodhary, Advs

versus

STATE

..... Respondent

Through: Mr. Ritesh Kumar Bahri, APP for the State
Mr. R. H. A. Sikander, Standing Counsel for R-3
Ms. Prabhsahay Kaur, Ms. Taruna Panwar, Ms. Shubhra Agarwal, Mr. Aditya Verma, Mr. Bir Inder Singh Gurm, Advs.
Mr. Harsh Prabhakar (DHCLSC), Mr. Dhruv Chaudhry, Mr. Shubham Sourav, Advs.
Mr. Tushar Sannu, Standing Counsel for DCPCR.
Mr. Ajay Verma, Mr. Krishna Sharma and Ms. Bhoomika Uppal, Advocates for the Intervenor.
SI Ved Prakash, PS Jaitpur and SI Meenakshi, AHTU/Crime.

+ W.P.(CRL) 1560/2017 & CRL.M.A. 49787/2018

SADHAN HALDAR

..... Petitioner

Through:

versus



THE STATE NCT OF DELHI & ORS

..... Respondents

Through: Mr. Sanjeev Bhandari, ASC for the State
Mr. Ripudaman Bharadwaj (CGSC)
Mr. R. H. A. Sikander, Standing Counsel for R-4
Ms. Prabhsahay Kaur, Ms. Taruna Panwar, Ms. Shubhra Agarwal, Mr. Aditya Verma, Mr. Bir Inder Singh Gurm, Advs.
Mr. Tushar Sannu, Standing Counsel for MCD with Mr. Pravin Kr. Bansal, Advocate.
SI Ved Prakash, PS Jaitpur and SI Meenakshi, AHTU/Crime.

+ W.P.(CRL) 2563/2021

DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR)

..... Petitioner

Through: Mr. Tushar Sannu, Standing Counsel for DCPCR along with Mr. Sourav Verma, Advocate

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS.

..... Respondents

Through: Mr. Sanjeev Bhandari, ASC for the State.
SI Ved Prakash, PS Jaitpur and SI Meenakshi, AHTU/Crime.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

09.05.2025

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1. The Hon'ble Division Bench could not assemble today.
2. List on 11.07.2025.

BY ORDER

(COURT MASTER)

MAY 09, 2025

S. Zakir